

# United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/2/10(17)

[COPY – ORIGINAL WILL BE  
FORWARDED TO PERMANENT  
MISSIONS TO THE UNITED  
NATIONS IN NEW YORK]

The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **12 July 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **C. Individuals associated with Al-Qaida**

**QI.A.92.03. Name:** 1: MEHREZ 2: BEN MAHMOUD 3: BEN SASSI 4: AL-AMDOUNI

**Name (original script):** محرز بن محمود بن ساسي العمدوني

**Title:** na **Designation:** na **DOB:** 18 Dec. 1969 **POB:** Asima-Tunis, Tunisia **Good quality a.k.a.:** a) Fabio Fusco b) Mohamed Hassan **Low quality a.k.a.:** Abu Thale **Nationality:** a) Tunisian b) ~~Bosnia and Herzegovina citizenship withdrawn in Jul. 2006~~ **Passport no.:** a) Tunisian passport number G737411, issued on 24 Oct. 1990, expired on 20 Sep. 1997 b) ~~Bosnia and Herzegovina passport number 0801888 issued in Sarajevo, Bosnia and Herzegovina, issued on 14 Sep. 1998, expired on 14 Sep. 2003~~ **National identification no.:** na **Address:** a) of no fixed address in Italy b) ~~Last registered address in Bosnia and Herzegovina: 14 Abdesthana Street, Sarajevo, Bosnia and Herzegovina~~ **Listed on:** 25 Jun. 2003 (amended on 26 Nov. 2004, 20 Dec. 2005, 17 Oct. 2007, 16 Sep. 2008, 24 Mar. 2009, 12 Jul. 2010) **Other information:** Reportedly arrested in Istanbul, Turkey and deported to Italy. In January 2003 sentenced in Italy to 3 years imprisonment. On 17 May 2004 sentenced in Italy by the Appeal Court to 2 years and 6 months imprisonment. ~~His name has been removed from all registers of Bosnia and Herzegovina citizens and he has no valid Bosnia and Herzegovina identification document.~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.

**QI.A.25.01. Name:** 1: SHAFIQ 2: BEN MOHAMED 3: BEN MOHAMED 4: AL-AYADI  
**Name (original script):** شفيق بن محمد بن محمد العيادي  
**Title:** na **Designation:** na **DOB:** a) 21 Mar. 1963 b) 21 Jan. 1963 **POB:** Sfax, Tunisia **Good quality a.k.a.:** a) Bin Muhammad, Ayadi Chafiq b) Ayadi Chafik, Ben Muhammad c) Aiadi, Ben Muhammad d) Aiady, Ben Muhammad e) Ayadi Shafiq Ben Mohamed f) Ben Mohamed, Ayadi Chafiq g) Chafiq Ayadi h) Chafik Ayadi i) Ayadi Chafiq j) Ayadi Chafik k) Ajadi Chafik **Low quality a.k.a.:** Abou El Baraa **Nationality:** ~~a) Tunisian b) Bosnia and Herzegovina citizenship withdrawn in Jul. 2006~~ **Passport no.:** a) Tunisian passport number E 423362 issued in Islamabad, issued on 15 May 1988 , expired on 14 May 1993 ~~b) Bosnia and Herzegovina passport number 0841438, issued on 30 Dec. 1998 , expired on 30 Dec. 2003 c) Bosnia and Herzegovina passport number 0898813 , issued on 30 Dec. 1999 in Sarajevo, Bosnia and Herzegovina d) Bosnia and Herzegovina passport number 3449252 , issued on 30 May 2001 by the Consular Office of Bosnia and Herzegovina in London, expired on 30 May 2006~~ **National identification no.:** 1292931 **Address:** a) Helene Meyer Ring 10-1415-80809, Munich, Germany b) 129 Park Road, NW8, London, England c) 28 Chaussée de Lille, Mouscron, Belgium ~~d) Last registered address in Bosnia and Herzegovina: 20 Provare Street, Sarajevo e) Dublin, Ireland, (residence as at Aug. 2009)~~ **Listed on:** 17 Oct. 2001 (amended on 10 Apr. 2003, 23 Jan. 2004, 26 Nov. 2004, 20 Dec. 2005, 25 Jul. 2006, 31 Jul. 2006, 16 Sep. 2008, 24 Mar. 2009, 25 Jan. 2010, 12 Jul. 2010) **Other information:** The Belgian address is a P.O. Box. Belgian authorities state that this person never resided in Belgium. Reportedly living in Dublin, Ireland. His father's name is Mohamed, his mother's name is Medina Abid. Associated with Al-Haramain Islamic Foundation (QE.A.71.02.). ~~His name has been removed from all registers of Bosnia and Herzegovina citizens and he has no valid Bosnia and Herzegovina identification document.~~ Tunisian authorities issued an arrest warrant for him on 19 Feb. 1994. Sentenced in absentia by a Military Tribunal of Tunis, Tunisia, to 10 years of imprisonment in 1995. Review pursuant to Security Council resolution 1822 (2008) was concluded on 19 Oct. 2009.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourteenth update of the List in 2010.

12 July 2010